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Title: Introduction of the Negotiable Instruments (Amendment) Bill, 2015□□

THE MINISTER OF FINANCE, MINISTER OF CORPORATE AFFAIRS AND MINISTER OF INFORMATION AND BROADCASTING (SHRI ARUN JAITLEY):  
I beg to move for leave to introduce a Bill further to amend the Negotiable Instruments Act, 1881.

HON. SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Negotiable Instruments Act, 1881."

*The motion was adopted.*

SHRI ARUN JAITLEY : I introduce the Bill.

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